

Speech delivered by Hon'ble K.M. Pandey, J. on 18.2.1991 at the eve of his transfer to Madhya Pradesh.

Hon. the Chief Justice, Brother Judges, Mr. Govt. Advocates and the President of the Bar. At this moment of departure, on the eve of departure, as you all know and must have experience that parting is always painful and when the heart is full the words are missing. I fully believe and content that what is written will happen. I just remember on sentence of Arjun:

“Aaney ke hi sath jagat men kahlaya janey ke liyey.”

So this is definite that all that has happened was the mandate of God. My lips would be tired, so long as I am in service. I would not like to express a word or the pros and cons or the desirability or non-desirability of the method which is adopted for appointment of Judges or regarding their transfers. Dignity of the office of a Judge demands that I shall keep mum. That is for you and I think you have somewhat exhausted your feelings. I do not want to make any comment. One thing I can assure you that I have tried to live like a Hindu widow throughout my career as a judicial officer. I shall continue to maintain it. Not only the Judges of the judiciary of this State but the whole country will never have an occasion to feel sorry on my behalf as a result of my inaction outside court or inside court. My religion is justice, my profession is justice, my Dharm is justice. I shall continue to discharge my obligations and responsibilities to dispense justice to the best of my ability. I shall be guided by my conscience and nothing else. Destiny brought me before you. After some interval, some forces in this world and outside this world were working and I see Lord's play and Lord's hands, innumerable hands, in what has happened and I can see some good in the future also. What is likely we cannot foresee. Rest assured your good wishes, your good feelings for me shall be valuable assets for me. I will cherish them and I shall continue to keep them in my mind and I shall never forget you. I am, I can say, a product of the Allahabad. I have been brought up in Allahabad under the able guidance of eminent judges of this High Court. I have

tried to adopt some of their methods and the way of their working and I shall continue to uphold the high traditions of this High Court. I have worked under this High Court as a subordinate judge. I wished to be with you, to be amongst you to enrich my knowledge and my wisdom, whatever you may say it. My Lords once I have been deprived of that opportunity to have pleasure of your company, I hope and expect it as a Lord's wish and I assure you that I shall continue to live with you and within yourself.

Thank you.